

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2773

ANSWERED ON:21.08.2006

POLICY FOR VOCATIONAL TRAINING

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the present system of governance of vocational training is nearly four decades old;
- (b) if so, whether the Union Government has framed any policy at national level for vocational training;
- (c) if so, the guidelines issued by the Union Government to States for the effective implementation of the national policy on vocational training;
- (d) whether the Union Government has reviewed the performance of vocational training; and
- (e) if so, the details thereof in physical and financial terms?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a), (b),(c), (d) & (e) Vocational training under Government of India is predominantly based upon two schemes viz. Craftsmen Training Scheme (CTS) and Apprenticeship Training Scheme (ATS). The Government is advised by two tripartite bodies at the National level namely National Council for Vocational Training (NCVT) and Central Apprenticeship Council (CAC) for the purpose of laying down the policies, training standards, course curriculum etc. NCVT was formed in 1956 and CAC was constituted under the Apprentices Act, 1961. These bodies are reconstituted after every 3 years.

The number of courses, course curricula, norms for affiliation etc. are reviewed from time to time. Recently, multi-skill courses enabling multi- entry and multi-exit have been introduced in the Industrial Training Institutes (ITIs).

The training capacity in the ITIs is 7.82 lakh and 2.54 lakh under Apprenticeship Training (as on 1.1.2006). Funds for the Government ITIs are provided by the respective State/ UT Governments and that for the private ITIs by private sector.